

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. TCP/39(MB)2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Hotel Ratnasoham Private Limited
V/s
Ashok Govind Rao

Section: 59 of Companies Act, 2013

ORDER

Counsel, Sumukh Valimbe a/w Deepak Deshpande appeared for the Petitioner through VC. Counsel for the Petitioner states that the legal heir of the deceased/Respondent, are impleaded vide order dated 13.12.2023, has not been served. Let a Court Notice be issues to the newly impleaded legal heir of the deceased/Respondent. **Registry is directed** to issue notice to the newly impleaded legal heir/Respondent. intimating the next date of hearing and filed track consignment report at least two days before the next date of hearing. List this matter on **15.04.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)